- (5) Share Capital Assistance for Apex Body of Handloom Weavers.
- (6) Assistance for creation of pre-loom and post-loom processing facilities.
- (7) Share Capital Assistance to State Handloom Corporations.
- (8) Grant of 20 per cent special rebate on Handloom Cloth Sales.
- (II) Central Government is also assisting State Governments for their State Plan Schemes in the Handloom Sector by providing financial assistance in the shape of block loans and grants for State Plan Schemes.
- (c) Centrally Sponsored Schemes for Handloom Industry have been stated from 1976-77. A statement showing financial assistance given in 1976-77 and 1977-78 for Centrally Sponsored Handloom Development Schemes is laid on the Table of the House. [See Appendix C1II Annexure No. 61].

Buffer stock of cotton

1190. SHRI KHURSHED ALAM KHAN: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government have de cided to build up a buffer stock of cotton; and
- (b) if so, what are the details there of?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI); (a) and (b) The matter is under consideration.

Jute supply to mills by J.C.I.

- 1191. SHRI KALYAN ROY: Will the Minister of INDUSTRY be pleased to refer to the answer to Starred Question 202 given in the Rajya Sabha on the 26th July, 1977 and
- (a) whether it is a fact that a large number of jute mills-and concerns have not yet made payment of their dues to the Jute Corporation of India in respect of the jute supplied to
- (b) if so, what is the amount of arrears outstanding against each jute mill and concern as on the 30th November, 1977;
- (c) whether it is a fact that a number of mills referred to in part (a) above have also failed to pay provident fund and compulsory deposits of the workers;
- (d) if so, what are the details thereof; millwise;
- (e) whether in spite of the failure of these mills to clear the outstanding dues to the JCI and workers, the Jute Corporation of India has supplied raw jute to these mills and concerns;
 - (f) if so, what are the details thereof;
- (g) what other cash or other subsidies Government have given to these jute mills during the years 1975-1976 and 1977; and
- (h) whether Government have taken any action against any mill for the above lapses and if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a), and (b) Amount due to Jute Corpor131

ation of India from jute miils as on $\,$, 30-11-1977 is given below:—

(Rs. in lakhs)

· · · · · · · · · · · · · · · · · · ·	Names of the Mits standing Out-
Names of the Mills sta	30-11-1977 as on
****	90. Howrah 41.5
r. Alexandra	71-37 31. Hukam Chand 2-3
2. Shri Ambika	76·27 32. India 2·4
3. Anglo India	0.33 33. Juggilal Kamlapat 8.7
4. Angus	11.71 34. Kamarahatty 4.0
5. Auckland	0.01 35. Kanknarrah 58.7
6. Bally	7·30 36. Kanoria
7. Baranagor	37.97 37. Kalvin ,
8. Bharat	13.34 38. Khardah
9. Birla	6-79 39. Kennison 94-4
10. Shree Bajrung	1.69 40. Ludlow
11. Cheviot	0.03 41. Mahabir 4.1
12. Budge Budge	8.27 42. Mahadev 0.1
13. Calcuita	2·12 43. Megna 44.4
14. Caledoniam	1.92 44. Naffarchandra 28.2
5. Cham-dani	0-12 45. Naihati
16. Chitavalsa . ,	6-29 46. Naskarpara 17-9
17. Dalhouse	24·30 47. National 117·6
18. East India	0·15 48. Nellimarla
g. Empire	5-90 49. New Central 19-5
o. Eastern Manufacturing .	7.48 50. North Brook 65.3
11. Fibre Processors	4.08 51. Nuddea 1.5
2. Fort Gloster	4·86 52. Prabartak 0·0
3. Fort William	7-27 53. Raigarh 1-1
	6·78 54. Rameshwar 2-7:
5. General Industries	1.10 55. Reliance
6. Shree Gauri Shankar ,	4.59 56. Samnuggur 15.9
7. Shree Hanuman 1	4.95 57. Sonajuli 40.93
B. Hasting	4·79 58. Titagarh 31·55
J. Hoogli	2°45 59. Union

(Rs. in lakhs)

Names of the Mills				Out- standings as on 30-11-1977	
60. Victoria					7.89
61. Shalimar					. 6.89
62. Arun .	*:	22		*	0.06
63. Sr. Bihar Jute Twine .					4:33
64. J.K. Udyo	g		٠.		0.19
65. Marut Jute Udyog			٠		2.12
66. Shree Ram Jute Mills			ls	*1	13.33

- (c), (d) and (h) The required information is being collected.
- (e) and (f) Jute Corporation of India has made no sale of raw jute to any of the jute mills during 1976-77 except on guaranteed terms of payment.
- (g) The following amounts have been disbursed to jute mills on account of export subsidy during 1975-76 and 1976-77:—

*975-76. . . Rs. 1,99,56,508 1976-

77 • Rs. 7,02,40,108

Fatal accidents in coal mining

- 1192. SHRI KALYAN ROY: Will the "Minister of ENERGY be pleased to state:
- (a) the number of senior officials, managers and officers above the position of Managing Director with names and designation who have been held responsible for various fatal coal mine accidents in the E.C.L., B.C.C.L. and 'C.C.L. during the last four years and till the end of November, 1977;
- (b) the details of the fatal accidents for which they have been held res ponsible;

- (c) the number of cases in which action in the form of dismissal *and* suspension has been taken by higher authorities against these officials; and
- (d) the number of cases of promotion which have been given to senior officials in spite of the findings of the Directorate General of Mines Safety in which they were held responsible for fatal accidents?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (d) The information is being collected and will be laid on the Table of the House.

Ship-building yards for Haldia and Paradip

1193. SHRI S. W. DHABE:

SHRIMATI KUMUDBEN

MANISHANKAR JOSHI:

SHRI KRISHNA NAND JOSHI:

SHRI VINAY KUMAR RAM-LAL PARASHAR:

SHRI SANTOSH KUMAR SAHU:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether Government have received any proposals from the West Bengal and Orissa Governments for setting up shipbuilding yards at Haldia and Paradip;
- (b) whether there is any proposal under Government's consideration *to* have an integrated and equitable approach for handling and allocation of cargo to various ports and for their development; and
- (c) if so, what are the details there of?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI CHAMD RAM): (a) Yes, Sir.